

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**28. IA 1491/2024 In C.P. (IB)/4304(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES:      Pranav Damania Vs. Department  
   of Goods and Service Tax State of  
   Maharashtra  
   IN THE MATTER OF  
   Salil Shashank Kulkarni  
   V/s  
   Rubique Technologies India Pvt Ltd**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1491/2024**:- Counsel, Pawan Kulkarn, Darshit Dave appeared for the Applicant. Adv. Kabeer Pansare appeared for the Respondent No. 2 Respondents are directed to file reply well before the next date of hearing, failing which, the right to file reply shall be forfeited. List the matter on **25.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**